

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 208 OF 2017 (SZ)

IN THE MATTER OF

1. John Wesley,
S/o. Chelladurai,
SubashChendra Bose Nagar,
Main Road,
Vengadamangalam,
Melakkotatiyur Post PIN : 600 127
ChengalpettuTaluk, Kancheepuram District.
2. G. Murugesan,
S/o. Gopal,
Anna Nagar 5th Street,
Vimal Nagar,
Vengadamangalam,
Melakkotatiyur Post PIN : 600 127
ChengalpettuTaluk, Kancheepuram District.
3. G. Madhavan,
S/o. Govindaraj,
Gangai Amman Koil Street,
Vengadamangalam,
Melakkotatiyur Post PIN : 600 127
ChengalpettuTaluk, Kancheepuram District. ... Applicants.

And

1. State Level Environment Impact Assessment Authority of Tamilnadu,
4-D, PanagalMaaligai,
No. 1, Jennis Road,
Saidapet, Chennai – 600 015
Rep. by its Director and Member Secretary.


COMMISSIONER
Tambaram City Municipal Corporation

2. Member Secretary,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai – 600 032.
 3. District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Maraimalai Adigal Street,
Next to Municipal Office,
Maraimalai Nagar,
Chennai – 603 209.
 4. Essel Rep. by its Chairman,
Pallavaram and Tambaram Municipal
Solid Waste Management Pvt. Ltd,
Vengadamangalam,
Melakkotatiyur Post PIN : 600 127
Chengalpattu Taluk, Kancheepuram District.
 5. The Commissioner,
Tambaram Municipality,
Tambaram,
Kancheepuram District.
 6. The Commissioner,
Pallavaram Municipality,
Pallavaram,
Kancheepuram District.
 7. The Commissioner,
Alandur Municipality,
Alandur,
Kancheepuram District.
- ... Respondents.


COMMISSIONER
Tambaram City Municipal Corporation

REPORT FILED BY THE 5TH&6TH RESPONDENT

I, Elangovan, Son of Manikkam aged 51 years working as Commissioner, Tambaram City Municipal Corporation, Tambaram, Chennai - 600 044 do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of the Tambaram City Municipal Corporation, the tenth respondent herein and well conversant with the facts of the case from the connected files and I am submitting this present report for the Consideration of this Hon'ble Tribunal.

2. Subsequent to the earlier reports filed in the present Application, it is submitted that the work of clearing of the legacy wastes from the Vankatamangalam Integrated Solid Waste Management Site was handed over to M/s.Srinivas Waste Management Company Ltd.

3. The estimated quantity of Solid waste was 1,22,000 Cubic Meters. The work order was given for carrying out the Bio-mining of the wastes on 14-12-2020. This work has been progressing till date. As on date, out of 1,22,000 Cubic meters, a total of 90,000 cubic meters has been bio-mined. The remaining quantity of Legacy waste will be completely processed by the end of June 2022.

4. The contractor M/s Srinivas Waste Management has been permitted to use the Machinery that was installed by M/s ESSEL Infra Project Ltd who had abandoned the work of processing of Solid Wastes in the Vankatamangalam ISWM Site. Therefore as on date, three Bio-mining plants are being used for clearing the Legacy waste in order to achieve complete and speedy clearance of the Legacy wastes.


COMMISSIONER

Tambaram City Municipal Corporation

5. In the Meanwhile, the Appeal against the Order of the TNPCB rejecting the application for consent to establish the Incinerator Plants to handle the future Solid wastes is still pending before the Appellate Authority. As on date, the Post of Chairman is vacant and hence the said cases have not been taken up for hearing.

It is respectfully submitted that in due compliance of the orders of the Hon'ble National Green Tribunal, the above steps were taken by the Tambaram Corporation and the same is submitted for the consideration of this Hon'ble Tribunal and it is prayed that this Honourable Tribunal may be pleased to close the present Application No 208 of 2017 and thus Render Justice.

VERIFICATION

I, Dr. M. Elangovan Commissioner Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 23rd day of April, 2022.

5TH&6THRESPONDENT.


COMMISSIONER
Tambaram City Municipal Corporation

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

O. A. No. 208 OF 2017 (SZ)

REPORT AS ON 23-04-2022

**M/S.P.SRINIVAS (828/1994)
N.K. PONRAJ (2263/2009)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 5th RESPONDENT.

Cell No. 94862 04469